Gen. Zia-ul-Haq is reported to have told the Urdu Service of radio Denmark on the occasion of Pakistan Day that India had no right under Simla Agreement to lay its claim over the so-called 'Azad Kashmir'. President Zia is also reported to have said that it should be clear to India that Pakistan reserved its right to raise Kashmir at all international forums till it was resolved.

Written Answers

(c) Government view that the raising of Kashmir by Pakistan in international forums is contrary to the Simla Agreement and not helpful in improving relations has been conveyed to Pakistan.

"Neem" as Pesticide

432. SHRI SHIVA CHANDRA JHA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that Government are conducting experiments on "neem" for using it as pesticide in agriculture;
- (b) if so, what are the details thereof: and
- (c) if not, what are the therefor?

THE MINISTER OF AGRICUL-TURE (RAO BIRENDRA SINGH): (a) Yes, Sir. Research is being conducted on the use of neem seed kernel suspension for the control of crop pests.

- (b) The details are provided in the Statement. (See below).
 - (c) The question does not arise.

STATEMENT

Research on Neem as Pesticide

In the early part of 1960, research at the Indian Agricultural Research Institute had revealed that neem kernel suspension had excellent repellent properties against desert locust and some other insects. Since then, research in India and abroad neem kernel contains shown that

compounds which have growth disrupting properties in certain insects, rendering them unable to produce any eggs. Intensive research is in progress on the isolation, identification and testing of such specific compounds from neem kernel for commercial exploitation. In recent years, the Central Tobacco Research Insti-Rajahmundry has rigorously pursued field research on the use of neem kernel suspension and has demonstrated successfully the control of the tobacco leaf eating caterpillar which is highly destructive to tobacco and other crops. The use of neem kernel suspension spray at 0.5 per cent has been found to be 3 to 5 times cheaper than other chemical cides recommended for the control of this pest. Besides this, it is harmless to beneficial insects which help in the biological control of the leaf eating caterpillar. This finding now being used by the tobacco farmers in South India.

to Questions

Maintenance of ASIAD Stadia

433. SHRI SYED SHAHABUDDIN: Will the Minister of SPORTS be pleased to state:

- (a) the number of days that the stadia connected with the Asiad have been utilised since the IXth Asiad were over;
- (b) the cost of maintenance of these stadia per month; and
- (c) the agency which looks after them?

THE MINISTER OF PARLIAMEN-AFFAIRS. SPORTS AND TARY WORKS AND HOUSING (SHRI BUTA SINGH): (a) to (c) The special Organising Committee, IX Asian Games has been in overall charge of the stadia connected with the Asiad' 82. According to the information furby the Special Organising nished the Asiad stadia were Committee, altogether for 174 days after the end of the IX Asian Games.

The stadia are being maintained by the agencies which constructed

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renovated them. Details of the cost incurred on the maintenance of the different stadia per month on the basis of the experience gained since the end of Asiad'82 has been called for from the agencies concerned and will be laid on the Table of Sabha in due course.

Salary cut by Kendriya Vidyalaya Sangathan

434. SHRI KALRAJ MISHRA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

- (a) whether it is a fact that the Kendriya Vidyalaya Sangathan has effected a salary cut of those teachers who had gone on relay fast between 11th and 23rd March, 1982 and on mass casual leave on the 1st May, 1982 in support of their six-point demands, some of which had been formally conceded on the 25th November, 1981 during bilateral talks but were not implemented by Government:
- (b) if so, what are the reasons therefor; and
- (c) whether Government propose to reconsider the request of All India Kendriya Vidyalaya Teachers Association to restore the said salary?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):
(a) and (b) The All India Kendriya Vidyalaya Teachers Association staged a relay fast from March 11, 1982 at New Delhi. A number of teachers also applied for casual leave for May 1, 1982, to press their demands. Token outs of salary were effected for the days of unauthorised absence.

Considering of the demands of the employees is a continuous process. Representatives of the All India Kendriya Vidyalaya Teachers Association have been frequently meeting various authorities of the Kendriya Vidyalaya Sangathan. As a result of such discussions, many issues have already been settled. Some of the demands are under consideration.

(c) No, Sir.

Abolition of Lease system in the Capital

435. SHRI RAMCHANDRA BHA-RADWAJ: Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government have taken a decision for the abolition of lease system in the capital;
- (b) if so, what are the details thereof; and
- (c) if not, what are the reasons for the delay and by when a final decision is likely to be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) No, Sir.

- (b) Does not arise in view of answer to (a) above.
- (c) All aspects of the matter such as its impact on system of urban land tenure in other parts of the country, the likely loss of revenue, the repercussions on availability of land for public purposes in future, etc. have to be carefully considered before a decision is taken one way or the other. A final decision in the matter is likely to take some time.

Pressure on India to change her Policy of Non-Alignment

- 436. SHRI SHANTI TYAGI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that the USA and some other Western Countries are exerting pressures on India to change her policy of non-alignment as published in Moscow's "Socialist Industry" Journal of April 10, 1983;
- (b) if so, what are the details thereof; and
- (c) what steps are being taken by Government to meet such pressures?